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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/672/ (IB)/2017
NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	ABITHABANU	Counsel for Petitioner	Abitha
	V. J. ARUL RAJ	Counsel for Resp.	V. J. Arul Raj

ORDER

Counsels representing both the parties are present. Heard submissions of both the counsels. Order is reserved.

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(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)